GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.1759 TO BE ANSWERED ON 10.03.2017

PANEL/COMMITTEE ON TRACE MISSING CHILDREN

1759: SHRI B. V. NAIK:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) Whether the Government has appointed/proposes to appoint any panel/committee to frame action plan to trace missing children in the country;
- (b) if so, the details thereof;
- (c) whether the said panel has submitted its report to the Government; and
- (d) if so, the details thereof indicating the recommendations made by it along with the follow-up action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ)

(a) to (d): The National Human Rights Commission had constituted a Committee in 2007 to examine the issue of missing Children in the country. The Committee had submitted its report. The recommendations of the Committee were forwarded to Ministry of Home Affairs, Ministry of Women & Child Development, National Commission for Protection of Child Rights, National Commission for Women as well as to Chief Secretaries and Director General of Police of all States and Union Territories. Based on the recommendations of the Committee a reporting format was devised seeking Action Taken Reports from the States/UTs. The Commission had also organised a National Conference on Missing Children on 15 January, 2013 at New Delhi.

While the National Human Rights Commission has not appointed any Committee to inquire into the cases related to missing children in the country, a Committee has been appointed by the Commission to examine draft model guidelines pertaining to missing children, in the light of the SOP prepared by National Legal Services Authority, the guidelines earlier prepared by the Commission in the year 2007 and the judgment by the Supreme Court of India in WP(C) No.75/2012, Bachpan Bachao Andolan Vs UOI & Others. The Committee has not yet submitted its report.
